

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/ (IB)/2017
NAME OF THE PETITIONER(S) : SENTHIL KUMAR. D
NAME OF THE RESPONDENT(S) : V.R. TEXTILES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for the petitioner present. No representation for the respondent. Counsel for the petitioner submitted that the Hon'ble High Court of Madras has ordered for paper publication. The order has been complied with and he is ready to submit an affidavit along with paper publication in the Registry. Registry is directed to issue notice to the respondent. The counsel for the petitioner shall issue private notice along with copy of the Petition to the respondent. Put up on **11.07.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)